COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO.169 OF 2017 & IA NO. 254 OF 2017

Dated: 13th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Ultratech Cement Limited (Unit-Birla White Works) ...Appellant(s)

۷s.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. R.K.Mehta

Ms. Himanshi Andely for R-4

<u>ORDER</u>

(MENTIONED IN THE COURT)

At the request of learned counsel for the appellant, list the matter on <u>06.09.2017</u> instead of 12.09.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

Ts/hks